CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 92/2005 OA 65/2004

New Delhi this the 6th day of December, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

HC Tara Chand, S/0 Shri Nanga Ram, No.879/L, Ambulance Section, Delhi Police, R/0 WZ-1415, Nangal Raya, New Delhi.

.. Applicant

(By Advocate Shri Ashwani Bhardwaj)

VERSUS

Dr.K.K.Pal, Commissioner of Police, Delhi Police Headquarters, Indraprastha Estate, New Delhi-110001

..Respondent

(By Advocate Shri Tapan Kumar proxy for Shri Ram Kawar)

ORDE(ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Heard.

2. Learned counsel for applicant seeks and is allowed to withdraw the CP 92/2005 with liberty to challenge the respondents order annexure P-3

dated 7.1.2005 denying promotion to the applicant to the post of ASI (SAST). CP as such is dropped. Notice issued to respondent is discharged.

(Mrs. Meera Chhibber) Member (J) (V.K.Majotra) Vice Chairman (A)

6.12.05

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